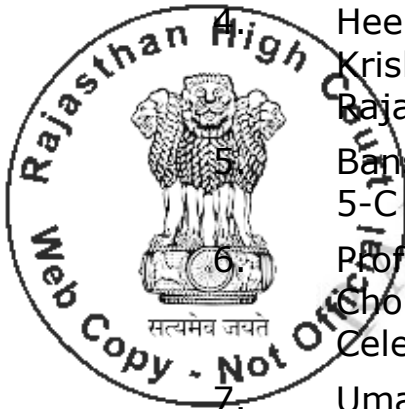




**HIGH COURT OF JUDICATURE FOR RAJASTHAN AT  
JODHPUR**

S.B. Criminal Misc(Pet.) No. 571/2020

1. P.r. Salvi, Advocate S/o Gevi Lal Salvi, Aged About 50 Years, 194/a, Saector 9, Hiranmagri, Udaipur, Rajasthan.
2. K.r. Siddqui, Advocate S/o S.u. Sidduqi, Aged About 55 Years, 33 Garib Nawaj Colony, Sukher, Udaipur, Rajasthan.
3. Babulal Ghavri S/o Chunnilal, Aged About 66 Years, 275A, Ambamata Scheme, Udaipur.
4. Heera Lal Salvi S/o Kasna Ji, Aged About 65 Years, 78, Krishna Colony, Savina, Udaipur, Lal Magri, Udaipur, Rajasthan.
5. Banshidhar Pahadiya S/o Mangilal, Aged About 63 Years, 5-C Class, Pratap Nagar, Udaipur, Rajasthan.
6. Professor Shankar Lal Choudhary S/o Birbal Ram Choudhary, Aged About 40 Years, 35 North Enclave, Celebration, Bhuvana, Udaipur, Rajasthan.
7. Umar Farukh S/o Abdul Gafur, Aged About 25 Years, 244, Oad Pada, Mukherjee Chowk, Udaipur, Rajasthan.
8. Shabaz Khan S/o Akram Khan, Aged About 23 Years, Sababahar Chowk, Mala Talai, Udaipur, Rajasthan.
9. Chotu Kureshi S/o Rafiq Mohammad, Aged About 53 Years, 59, Barkat Colony, Savina, Udaipur, Rajasthan.
10. Akhtar Hussain S/o Aziz Mohammad, Aged About 35 Years, 170, Kiran Pole, Girva, Udaipur, Rajasthan.
11. Umar Asrafi S/o Mubarik Hussain, Aged About 33 Years, 276, Noori Chowk, Khanji Peer, Udaipur, Rajasthan.
12. Shamsheer Khan S/o Munavar Khan, Aged About 46 Years, 116, Indra Colony, Goverdhan Villas, Udaipur, Rajasthan.
13. Saurabh Naruka S/o Late Sh. Rajendra Singh Naruka, Aged About 38 Years, A 535, Chitrakoot Nagar, Bhuvana, Udaipur, Rajasthan.
14. Arjun Sonwal S/o Lakshman Sonwal, Aged About 45 Years, 745, Vijay Singh Pathik Nagar, Udaipur, Rajasthan.
15. Noor Sultan S/o Najar Mohammad, Aged About 34 Years, Mavafarosh Marg, Kunwarwadi, Udaipur, Rajasthan.
16. Saheed Sakka S/o Niyaj Mohammad, Aged About 53 Years, Mahawat Wadi, Purohit Ji Ka Khura, Udaipur, Rajasthan.
17. Kanhaiya Lal S/o Nanji Meena, Aged About 35 Years, Babarmal, Ps Jawar Mines, Udaipur, Rajasthan.
18. Akhiluddin S/o Ikramaduin, Aged About 46 Years, Mukherjee Chowk, Anjuman, Udaipur, Rajasthan.
19. Anis Abbasi S/o Abdul Gani, Aged About 42 Years, 81, Raja Colony, Malatalai, Udaipur, Rajasthan.
20. Abhishek Athwal S/o Jagdish Athwal, Aged About 30





Years, Kishanpole, Udaipur, Rajasthan.

21. Mohammad Ashfaq S/o Ahmed Khan, Aged About 47 Years, Kishan Pole, Goshiya Colony, Udaipur, Rajasthan.
22. Bhagwati Lal Teli S/o Hemraj Teli, Aged About 56 Years, Gadiya Hebra, Dhanmandi, Udaipur, Rajasthan.

----Petitioners

Versus

State, Through P.p.

----Respondent



For Petitioner(s) : Mr. Naman Mohnot  
For Respondent(s) : Mr. AR Choudhary PP

**HON'BLE MR. JUSTICE MANOJ KUMAR GARG**

**Order**

**12/02/2020**

Heard.

Issue notice. Learned Public Prosecutor accepts notice on behalf of the respondent-State.

Learned Public Prosecutor is directed to call for the case diary along with status report from the investigation Officer.

List after four weeks, as prayed.

In the meanwhile and till next date of hearing, no coercive action shall be taken against the petitioners in connection with FIR No.25/2020 registered at Police Station Bhupalpura, Distt. Udaipur. However, petitioners shall required to join the investigation.

**(MANOJ KUMAR GARG),J**

153-Anshul/-